

(22)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/64/2017  
NAME OF THE PETITIONER : MATHEW M. MATHEW & 1 ORS  
NAME OF THE RESPONDENTS : DUROFLEX PRIVATE LTD & 10 ORS  
SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Gopalanth Menon  
Rahul Chinnikrishnan

Petitioners

} Rahul

**ORDER**

Counsel for petitioner present. He is directed to send private notice to the respondents for appearance and submissions on the next date of hearing and file proof of delivery by way of an affidavit by the next date of hearing. Put up on 18.12.2017.

-sd-  
S Vijayaraghavan  
Member (Technical)

-sd-  
K Anantha Padmanabha Swamy  
Member (Judicial)